

A person of varied interests, he was associated with a number of social, educational and cultural organisations. He was Joint Secretary, Indian Cultural Academy, Akhila Bharathiya Hindi Parishad, Delhi and member of Hindustani Shorthand and Hindi Typewriting Committee and Expert Translation Committee for translating the Constitution of India 1950-51.

He also served as the editor of two periodicals namely, 'Dakshina Bharat' and 'Hindi Prachar Samachar'. In recognition of his contributions, he was conferred with prestigious national awards namely 'Padmashri' and 'Padmabhushan'.

Shri Satyanarayana passed away on 6th March, 1995 at Madras at the age of 93 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

The Members then stood in silence for a short while.

(Interruptions)

SHRI SONNATH CHATTERJEE (Bolpur): Sir, what has happened yesterday to a very serious matter. The deliberate postponement of the election in Bihar is nothing but unconstitutional. It is nothing but stifling the democratic rights of the people. It is a deliberate connivance and a conspiracy to impose Central rule which cannot be tolerated*(Interruptions)*.... What is happening in Bihar.....*(Interruptions)*

SHRI SRIKANTA JENA (Cuttack): Why the election in Bihar has been postponed?....*(Interruptions)*

SHRI SAIFUDDIN CHOUDHURY: What is happening in Bihar is a raping of Parliamentary democracy.

SHRI SAIFUDDIN CHOUDHURY (Katwa): We want to know what is the remedy.

(Interruptions)

SHRI SOMNATH CHATTERJEE: How can it be done? It cannot be done. The Government has not explained what is going to be done. What is going to happen in Bihar? Will there be President's rule? The Congress is in collusion with the BJP as both are demanding President's rule in Bihar. Do the voting rights of the people depend upon the good wishes of the Elections Commission?*(Interruptions)*

SHRI SRIKANTA JENA: Elections in Bihar are being postponed deliberately.*(Interruptions)*....

SHRI NIRMAL KANTI CHATTERJEE (Dumdu): Let the Prime Minister resign!

SHRI SOMNATH CHATTERJEE: We like to know whether the voting rights of the people depend upon the good wishes of the Government which is acting in collusion with BJP. It is a deliberate attempt on the part of the Government. We cannot tolerate it. *(Interruptions)*

SHRI SOMNATH CHATTERJEE: Why are they afraid

of holding elections in Bihar? Why do they want to impose President's rule there? *(Interruptions)*

SHRI BASUDEB ACHARIA (Bankura): Let the Prime Minister come. *(Interruptions)*

MR. SPEAKER: I think the hon. Members know very well as to how effectively they can raise the issues in this House.

SHRI SOMNATH CHATTERJEE: Democratic rights have been trampled upon.

MR. SPEAKER: Let us continue with the Question Hour and, after that, I think, you will be able to raise the issues which you want to discuss.

(Interruptions)

SHRI SRIKANTA JENA: The Parliamentary democracy is in jeopardy. Assembly elections in Bihar are being postponed not only once, but twice.

MR. SPEAKER: You should raise this issue at the proper time and in the proper manner.

[Translation]

SHRI DAU DAYAL JOSHI: This Government have no right to remain in power. Congress has been defeated in two big states. The Government should resign on moral grounds. *(Interruptions)*

[English]

SHRI SOMNATH CHATTERJEE: This is nothing but a subterfuge to impose President's Rule in Bihar. This is what the Government is doing with them.

[Translation]

SHRI DAU DAYAL JOSHI: The Prime Minister should come to the House, tender his resignation and should seek a fresh mandate *(Interruptions)*

PROFESSOR RASA SINGH RAWAT: If the Government have any sense of morality, it should resign *(Interruptions)*

[English]

SHRI SRIKANTA JENA: We want elections. Why are you not holding elections? What exactly do they want? Why are the elections being postponed in Bihar *(Interruptions)*

Let the Government categorically say what their intention is. Why are the elections in Bihar being postponed?

[Translation]

SHRI JASWANT SINGH: Mr. Speaker Sir, I had given a notice for the adjournment of Question Hour. I would request for a direction on this.

[English]

SHRI SRIKANTA JENA: There is a conspiracy among the Prime Minister, the Election Commission and the BJP to postpone the election in Bihar.

SHRI NIRMAL KANTI CHATTERJEE: Sir, why do you not ask the Prime Minister to come? *(Interruptions)*

[Translation]

SHRI VIJOY KUMAR YADAV: Democracy is being murdered with the conspiracy of these people... (Interruptions) The Prime Minister should be called here.

[English]

SHRI BASUDEB ACHARIA: Sir, I have given a notice of an adjournment Motion. What has happened to that?

SHRI SRIKANTA JENA: We are simply interested to know whether there will be election in Bihar or not. Let the Government clarify this position. (Interruptions)

MR. SPEAKER: It is not going on record.... (Interruptions)*

[Translation]

MR. SPEAKER: I understand that they want everyone to hear you, but if you all will speak together, nobody will be able to hear you, so you can raise this issue after half-an-hour.

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Whatever is happening in Bihar is strictly between the Election Commission and the Government of Bihar. The Central Government has no role to play in the matter. We have been strictly following the instructions of the Election Commission. The Election Commission is interacting with the Bihar Government. We have nothing to do with these matters. We are following the instructions of the Election Commission. The Election Commission is deciding in its wisdom whatever it thinks fit. The Bihar Government and the Election Commission are the ones who are involved in this matter. The Central Government has no role in this matter.

MR. SPEAKER: I thought you were going to say 'let us take it up after the Question Hour.'

[Translation]

SHRI JASWANT SINGH: If hon'ble Minister is going to say something then we would like to put our submission first.

[English]

SHRI SAIFUDDIN CHOUDHURY: Why are they demanding President's Rule in Bihar?

11.19 hrs.

At this stage, Dr. Mumtaz Ansari and some other hon. Members came and stood on the floor near the Table.

(Interruptions)

[Translation]

SHRI VIJOY KUMAR YADAV (Nalanda): This all is being done at the instance of Prime Minister and BJP. Democracy is being murdered in Bihar (Interruptions)

SHRI ATAL BIHARI VAJPAJEE: Mr. Speaker, Sir, now as the discussion has started, you may continue it further (Interruptions) I would like to request that this matter is not related to Bihar and Election Commission only. I would urge upon the Government. (Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 12 O' Clock.

WRITTEN ANSWER TO QUESTIONS

[English]

Soil Survey and Land use Research Institutions

*21. SHRI ANNA JOSHI:

SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the soil survey and land use research institutions of the Central Government;

(b) the budgetary grants given to these institutions during 1993-94;

(c) whether the Government have evaluated the working of these institutions; and

(d) if so, the findings thereof?

THE MINISTER OF AGRICULTURE (SHRI BAL RAM JAKHAR): (a) The National Bureau of soil Survey and land use Planning (NBSS&LUP) and All India Soil and Land Use Survey (AIS&LUS) are the two Central Government Institutions for Soil Survey and Land Use Research. AIS&LUS has its Headquarters at New Delhi and NBSS&LUP at Nagpur.

(b) The budgetary grants provided during the year 1993-94 to these Institutions are Rs. 442.5 lakhs for NBSS&LUP and Rs. 540 lakhs for AIS&LUS.

(c) and (d). Yes, Sir. The working of these institutions are evaluated periodically by both external teams and internal monitoring. The latest Review Team (1989) Commended the work done by the Institute (NBSS&LUP) in terms of preparation of soil resource maps of different states of the country in 1:250,000 scale and that of the country in 1:1 million scale. The work done by AIS&LUS has also been commended by the evaluation team for its use in the implementation of the centrally sponsored programmes on River Valley Projects and on Flood Prone Rivers.

Wildlife Week

*22. SHRI SHRAVAN KUMAR PATEL. Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a Wildlife Week was observed recently;

(b) if so, the programmes and schemes launched and projects undertaken in connection therewith;

*Not recorded.